

**THE DELHI SALES TAX (AMENDMENT)
RULES, 1962**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of Notification No. F. 4(33)/62-Fin. (E), dated the 17th November, 1962, publishing the Delhi Sales Tax (Amendment) Rules, 1962, issued by the Chief Commissioner, Delhi. [Placed in Library. See No. LT-723/63].

**THE MINERAL CONCESSION (FIFTH
AMENDMENT) RULES, 1962**

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): Sir, I beg to lay on the Table, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of the Ministry of Mines and Fuel Notification G. S.R. No. 1707, dated the 4th December, 1962, publishing the Mineral Concession (Fifth Amendment) Rules, 1962. [Placed in Library. See No. LT-703/63].

**THE INDIAN NAVAL RESERVE AND THE
INDIAN NAVAL VOLUNTEER RESERVE
(AMENDMENT) REGULATIONS, 1962**

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the Ministry of Defence Notification S.R.O. No. 329, dated the 13th December, 1962, publishing the Indian Naval Reserve and the Indian Naval Volunteer Reserve (Amendment) Regulations, 1962. [Placed in Library. See No. LT- 732/63].

**APPROPRIATION ACCOUNTS AND BLOCK
ACCOUNTS OF RAILWAYS IN INDIA FOR
1961-62 AND RELATED PAPERS**

SHRI B. R. BHAGAT: Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:—

- (i) Appropriation Accounts of Railways in India for 1961-62 (Parts I and II). [Placed in Library. See Nos. LT-778/63 and LT-779/63 for parts I and II].
- (ii) Block Accounts (including Capital Statements comprising the Loan Accounts). Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1961-62. [Placed in Library. See No. LT-780/63].
- (iii) Audit Report, Railways, 1963. [Placed in Library. See No. LT-777/63].

**REPORT OF THE LAW COMMISSION ON
THE LAW OF FOREIGN MARRIAGES**

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI BIBUDHENDRA MISRA): Sir, I beg to lay on the Table a copy of the Twenty-third Report of the Law Commission on the Law of Foreign Marriages. [Placed in Library. See No. LT- 785/63].

**REQUEST FOR SUPPLY OF COPIES
OF VIVIAN BOSE INQUIRY COM-
MISSION REPORT**

SHRI BHUPESH GUPTA (West Bengal): Before you adjourn the House, Sir, I have some submission to make. During the last Session, on the 23rd of January, the Report of the Vivian Bose Commission of Inquiry, which enquired into the Dalmia-Jain affairs, was laid on the Table of the House. It was expected that Members of Parliament would be supplied with